GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2977 ANSWERED ON:26.11.2010 REFORMS IN MEDICAL EDUCATION Paranjpe Shri Anand Prakash

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has appointed any committee to recast various aspects of medical education and availability of medical professionals in the country;

(b) if so, the details thereof;

(c) whether the said committee has recommended a number of measures;

(d) if so, the details thereof; and

(e) the follow up action taken by the Government thereon?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) to (e): The Ministry is considering setting up of an overarching regulatoary body viz. National Commission for Human Resources for Health (NCHRH) with a dual purpose of reforming the current regulatory framework and enhancing the supply of skilled manpower in the health sector. Apart form regulating medical, dental and nursing education and professions, the proposed Council would also regulate para- medical and allied health education and profession. For this purpose, the Central Government will also constitute three autonomous bodies, namely National Board for Health Education, National Evaluation and Accreditation Committee and National Councils under the overall general ambit of NCHRH to assist the Commission.